

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY.

Original Application No. 729/89.

Shri V. Maloni.

... Applicant.

V/s.

Union of India & Another.

... Respondents.

Coram: Hon'ble Member (J), Shri M.B. Mujumdar,
Hon'ble Member (A), Shri M.Y. Priolkar.

Appearance :-

Mr. G.S. Walia, advocate
for the applicant.

Oral Judgment :-

(Per Shri M.B. Mujumdar, Member (J))

Dated: 16.11.1989.

Mr. Walia, learned advocate for the applicant
states that the applicant wants to withdraw the
application. Hence the application is disposed of as
withdrawn.


(M.Y. PRIOLKAR)
MEMBER (A)


(M.B. MUJUMDAR)
MEMBER (J).

Judgment dtg. 16/11/89
Send to applicant
on 21/11/89

